

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 542 OF 2010

Tuesday, this the 1st day of March, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

T.Y.Sreesarath
Residing at Thadathil House, Nenmeni
Thachingamadam PO, Pattikad
Malappuram District

... Applicant

(By Advocate Mr.P.N.Mohanan)

versus

1. Union of India represented by the
Chief Postmaster General
Kerala Circle, Trivandrum
2. The Senior Superintendent of Post Offices
Manjeri Division, Manjeri ... Respondents

(By Advocate Mr.Pradeep Krishna, ACGSC)

The application having been heard on 01.03.2011, the Tribunal
on the same day delivered the following:

ORDER

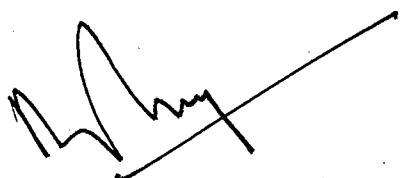
HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The proxy counsel for Mr.P.N.Mohanan seeks permission to withdraw the
OA in view of the subsequent OA 1052/10. Permission is granted and OA stands
dismissed as withdrawn.

Dated, the 1st March, 2011.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE P.R.RAMAN
JUDICIAL MEMBER

VS